the Gandhi Sagar project and Bansagar project to the State Government of Madhya Pradesh was Rs. 76.73 lakh and Rs. 83.00 lakh respectively till March, 2006.

(b) and (c) Government has discontinued the funding under CSS with effect from 01-04-2007. It is expected that the State Government of Madhya Pradesh will complete the remaining project with their own resources.

Study by Container Shipping Lines Association

- 893. SHRIMATI WANSUK SYIEM: Will the Minister of SHIPPING be pleased to state:
- (a) whether according to a study done by Container Shipping Lines Association (CSLA) Indian ports could gain upto \$ 150 million revenue per year if cabotage rules are relaxed;
- (b) whether the study has also pointed out that India is losing around \$ 100 million in freight charges as cargo is shipped to international cargo hubs; and
- (c) whether Government would consider granting cabotage relief to Adani ports and Visakha Container Terminal on the lines of a similar incentive granted to Vallarpadom container port in Kerala a year back?

THE MINISTER OF SHIPPING (SHRI GK. VASAN): (a) and (b) Sir, The Ministry of Shipping has not come across any such study conducted by Container Shipping Lines Association (CSLA) regarding revenue gains to ports if cabotage rules are relaxed.

(c) There is no proposal, at present, to grant cabotage relief to Adani ports and Visakha Container Terminal.

Study regarding inland waterways

- 894. SHRI DEVENDER GOUD T.: Will the Minister of SHIPPING be pleased to state:
- (a) whether any study has been conducted by the Inland Waterways Authority of India to find out the transportation cost by rail and waterways;
- (b) if so, the details of such a study, with a particular reference to Krishna and Godavari waterways; and